

Annexure-7

Name of the corporate debtor: Nikhil Footwears Private Limited; Date of commencement of CIRP: 28 FEBRUARY 2023; List of creditors as on: 25.01.2024

List of operational creditors (Government dues) (Amount in ₹)

Sl No.	Details of Claimant		Date of receipt	Amount claimed	Amount of claim admitted (on the basis of available data)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government													
1	GOODS AND SERVICE TAX DEPARTMENT-GOVT OF MAHARASHTRA	State	45,044	7,93,68,554	7,93,68,554	M-VAT	NIL	NIL	No	NIL	NIL	NIL	0	0	NA
2	CENTRAL GST SONEPAT DIVISION		45,169	5,75,19,242	-		NIL	NIL	No	NIL	NIL	NIL	5,75,19,242	0	NA
3	PROVIDENT FUND		45,016	8,43,07,206	4,59,95,646		NIL	NIL	No	NIL	NIL	NIL	3,83,11,560	0	NA
4	ESI		45,177	77,34,427	77,34,427		NIL	NIL	No	NIL	NIL	NIL	0	0	NA
TOTAL					22,89,29,429	13,30,98,627							9,58,30,802	0	